

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

CIRCULAR

Subject:- 'Prayer Meeting' in the memory of Mr. M. Chandrasekharan, Sr. Advocate & former Addl. Solicitor General of India, revered father of Hon'ble Mr. Justice C. Hari Shankar, Judge, High Court of Delhi.

With profound sorrow and grief, this is to inform that Mr. M. Chandrasekharan, Sr. Advocate & former Addl. Solicitor General of India, revered father of Hon'ble Mr. Justice C. Hari Shankar, Judge, High Court of Delhi, had left for his heavenly abode.

'Prayer Meeting' in memory of the departed soul shall take place on 14.01.2025 (Tuesday) between 05:00 to 06:00 P.M. at Sri Sathya Sai International Center, Pragati Vihar, Lodhi Road, Near Nehru Stadium, New Delhi-110003.


(BHARAT AGGARWAL)
ADMINISTRATIVE CIVIL JUDGE (CENTRAL)
DELHI

No. 2563- 2788 /ACJ (Central)/2025 Dated, Delhi the

13 JAN 2025

Copy forwarded for necessary information and necessary action to:-

1. The Ld. Registrar General, High Court of Delhi, New Delhi.
2. The Ld. Principal District & Sessions Judges, all Court Complexes, Delhi.
3. The Ld. Principal Judge, Family Courts (HQs), Dwarka Courts Complex, Dwarka, New Delhi with request to circulate this circular amongst all the Judges, Family Courts in their respective districts.
4. The Ld. Principal Secretary (Law, Justice & Legislative Affairs), GNCTD, Delhi Sachivalya, New Delhi
5. The Ld. Chairperson, Delhi Judicial Academy, Sector-14, Dwarka, New Delhi
6. All the Ld. Judicial Officer, Central District, Tis Hazari Courts, Delhi & on Deputation/Diverted Capacity.
7. The Ld. Member Secretary, Delhi State Legal Services Authority, Rouse Avenue District Court, New Delhi.
8. The PS to Ld. Principal District & Sessions Judge (HQs.), Delhi.
9. All the Ld. ACJs of all Courts Complexes of Delhi with the request to circulate the same to the Judicial Officers of their respective districts.
10. Protocol Branch (Central), Tis Hazari Court, Delhi with the direction to bring this circular to the notice of former Judicial Officers through WhatsApp Group.
11. Notice Boards of all the Bar Associations at Tis Hazari, Patiala House, Dwarka, Rohini, Saket, KKD Courts, Delhi.
12. R & I Branch for uploading on LAYERS/on Centralized website also.


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